

[Sh. Rajnath Sonkar Shastri]

way the Arab Sheikh treated Ameena is before all of us. I would like the hon. Minister of Home Affairs to make a statement in the House regarding the purchase of children by these Arab Sheikhs and also take stringent measures to prevent such incidents in future.

[*English*]

SHRI MANORANJAN BHAKTA (Andaman-Nicobar): Mr. Speaker, Sir, I have received information that the MD Soloman Vessel belonging to the Tribals Cooperative Society of Car Nicobar has been grounded near Sagar Island. And since the last eight days, in spite of their best efforts, the Calcutta Port Trust Authority, CIWTC and other agencies are not extending any kind of assistance for salvaging that vessel. The Vessel has got a full load of cargo and there are crew members aboard that Vessel. They are running from pillar to post to get all kind of assistance for the salvage of the Vessel. But, unfortunately, no instruction has been given from the Central Government or any other authority to extend this facility. I would like to draw the attention of the House, particularly Shri Arjun Singh to this aspect, who is present here. It is a question of life and death. The tribals, particularly the Tribals Cooperative Society has acquired with great difficulty this Vessel. The Vessel is now in difficulty. So, instructions should be issued to the Chairman, Calcutta Port Trust and also the Chairman, CIWTC, to render all kind of assistance so that the crew members can be salvaged, the Vessel can be salvaged and the Tribals Cooperative Society can also be salvaged.

MR. SPEAKER: You have requested more than once.

SHRI MANORANJAN BHAKTA: I urge upon the Government to issue the instructions immediately. This is a serious matter. The Vessel has been grounded and the crew members are there.

SHRI ARJUN SINGH: You kindly come

to me. I will get the details and bring them to the notice of the hon. Minister.

SHRI SOBHANA DREESWARA RAO VADDE (Vijayawada): Through you I draw the attention of the Government to a very longstanding demand of a very large number of people for setting up a UPSC examination centre at Vijayawada. A very large number of educational institutions are located in the coastal Andhra. And many people, especially the candidates, who have to appear in the UPSC examination, are expected to go to Hyderabad and spend a lot of money. There is a long standing representation before the Government. I urge upon the Government through you to examine that aspect and take necessary steps to sanction an examination centre to conduct UPSC examinations at Vijayawada.

[*Translation*]

SHRI ARVIND NETAM (Kanker): Mr. Speaker, Sir, everyday a large number of people are dying of cholera in the Chattisgarh region of Madhya Pradesh, particularly in Bastar, Raipur and Durg districts. Doctors and medicines are not available in most of the remote areas. Even where the medicines are available, it has been found that they were ineffective. In the absence of Doctors and Medicines, the State Government is finding itself in a helpless situation so far as providing relief to the patients is concerned. If the disease is not checked in time, chances are that the situation may get out of control. Through you, I request the Prime Minister to provide all possible central assistance on the form of doctors and medicines immediately, to provide relief to the affected. I would also request the hon. Minister of Health to visit the Chattisgarh region, like he visited Himachal Pradesh, to oversee that the people receive immediate relief.

SHRI ANNA JOSHI (Pune): Two former UP Ministers had links with the controversial Bank of Credit and Commerce International (BCCI). The State Government had been informed about the Ministers' links about two years ago, but the Congress